

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) It has been decided to constitute such a Safety Board in the headquarters of Coal India Limited under the Chairmanship of the Chairman of Coal India Limited. The Board will, *inter alia*, oversee the implementation of safety measures in coal mines, review periodically safety standards and suggest methods to improve safety wherever necessary.

Reservoir structure in Bombay High

3958. SHRI K. RAMAMURTHY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the oil experts have pointed that the pegging of optimum annual output rate of 13.5 million tonnes of oil by 1984 from Bombay High, as has been suggested by the Oil and Natural Gas Commission, could seriously damage the reservoir structure in this area; and

(b) if so, steps proposed to be taken to safeguard the reservoir structure in Bombay High?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No oil expert has pointed out as such.

(b) Does not arise.

Reduction in Use of Power in Industries by adopting Conservation Measures

3959. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken note of the recommendation of the Committee on Power, that, as estimated 20 per cent reduction is in power usage in industry is feasible by adopting a wide range of conservation measures and such savings

should be encouraged by using a mix of fiscal incentives and penal tariffs; and

(b) if so, the reaction of the Ministry thereto and the action taken?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The States have been requested to indicate their views in the matter at the earliest. The recommendations will be implemented after due consultation with the States.

Report of the High Powered Committee on D.E.S.U. Computer Billing System

3960. SHRI JAGDISH TYTLER: Will the Minister of ENERGY be pleased to state:

(a) whether the High Powered Committee appointed to probe into the failures of the DESU Computer Billing System has submitted its report;

(b) if so, its main findings; and

(c) the action proposed by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The main recommendations made by the Committee are briefly given in the attached statement.

(c) Delhi Electricity Supply Undertaking will be advised to take further action on the recommendations of the Committee.

Statement

RECOMMENDATIONS OF THE COMMITTEE ON BILLING AND REVENUE COLLECTIONS

(1) A self-assessment procedure may be introduced under which a consu-